

बीमा निगम आगामी मौसम में सौराष्ट्र (गुजरात) में मूंगफली की एक मार्गदर्शी योजना प्रारम्भ करने की सम्भाव्यता पर भी विचार कर रहा है। अन्य राज्यों में भी ऐसी ही मार्गदर्शी योजनाएं तैयार करने के लिये प्रयास किए जा रहे हैं।]

श्री जगदीश प्रसाद माथुर : आपने अपने स्टेटमेंट में कहा है कि इन योजनाओं के लिये इन राज्यों में उपयुक्त एजेंसियों द्वारा सप्लाय तथा सेवाओं के रूप में मूल सहायता उपलब्ध की जाये, तो आपने यह एक शर्त लगाई है और तमिल नाडु की दो योजनाओं के लिये निश्चितता दे दी है कि वे ली जा सकती हैं, लेकिन हिन्दुस्तान में जिस प्रकार की फर्टिलाइजर्स की सप्लाय की स्थिति है, उसको देखते हुये क्या अगले बीस वर्षों में भी इसकी सम्भावना हो सकती है कि सप्लाय की निश्चितता हो सके और इस प्रकार की चुनी हुई फसलों पर आप इश्योरेंस लागू कर सकें तो अगर निश्चितता नहीं हो सकती फिर भी क्या सरकार कम्पलसरी रूप से कुछ फसलों पर इश्योरेंस लागू करने पर विचार कर सकती है?

SHRI ANNASAHEB SHINDE: Sir, As these are pilot projects for small areas, there should be no difficulty in insuring small areas. As far as compulsory crop insurance is concerned, Government has no intention to introduce compulsory insurance in the country.

श्री जगदीश प्रसाद माथुर : आपने जो पायलट प्रोजेक्ट्स की बात कही तो मैं एक दूसरा सवाल यह पूछना चाहता हूँ कि अपने देश में कुछ एरियाज हैं खान तौर पर बांडर एरियाज हैं जहाँ कि युद्ध के कारण से फसलों को नुकसान हुआ है और दूसरे ऐसे इलाके हैं जो कि पर्मानेन्टली अकाल से और

बाढ़ से पीड़ित होते हैं, तो इन्हें के किसानों को राहत देने की दृष्टि से इस प्रकार के पायलट प्रोजेक्ट्स को लागू करेगी और खास तौर पर जो इन एरियाज में स्थिति है उसको देखते हुये क्या सरकार वहाँ इसको लागू करेगी और क्या सरकार के पास इस प्रकार की डिमांड आई है।

SHRI ANNASAHEB SHINDE: We have taken up with the State Governments that they should have pilot projects for all the areas and perhaps the State Governments concerned can take up the point which the hon. Member is pleading. For instance, some of these drought-affected or border areas can be covered. We have left the discretion to the State Governments. If the State Governments come forward with proposals, we would like to encourage them. What I was submitting is that compulsion is very difficult to operate because of compulsory premium and compulsory land revenue. Therefore, it should be on a voluntary basis. If the State Government wants to go ahead with this thing, I would like to encourage it

MR. CHAIRMAN: Question Hour is over.

WRITTEN ANSWERS TO QUESTIONS

Licences for Private Mini Bus Operators

•789. **SHRI GOLAP BARBORA:** Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether it is a fact that permits of five private mini bus operators on local routes in Delhi have been converted into permanent licences; and

(b) if so, the reasons thereof?

THE MINISTER OF SHIPPING AND TRANSPORT (SHRI KAMLAPATI TRIPATHI): (a) Yes, Sir.

(b) Regular permits have been granted as the services on the routes involved are required on a continuing basis.

Lt.icknow Zoological Garden

*790. SHRI M. K. MOHTA: Will the Minister of AGRICULTURE be pleased to state:

(a) whether Government are aware that the condition of the Lucknow Zoo has not only rapidly deteriorated but many of its species have vanished giving the zoo a deserted look; and

(b) if so, the steps taken by Government to improve the zoo to make it a tourist attraction and to preserve the fauna in the Zoo?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (PROF. SHER SINGH): (a) Yes. Sir. This is due to paucity of funds with the Trust for the past several years.

It is, however, not correct to say that the Zoo is giving a deserted look as there are still a large number of exotic and Indian animals, birds, reptiles and fish, which attract more than 8 lakh visitors annually.

(b) A number of Schemes to carry out improvements are under the active consideration of the State Government. Contracts to purchase exotic animals like Giraffe, Zebra etc. have also been entered into.

Maruti Ltd.

*791. DR. K. MATHEW KURIAN: Will the Minister of AGRICULTURE be pleased to state:

(a) whether it is a fact that Government have permitted Maruti Ltd. to enter the trade of fisheries; and

(b) if so, the details thereof'

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHAB SHINDE): (a) and (b) Fishing as such is not a licensable industry although fishing projects* require licensing if these have features that attract

licensing regulations. No application from Maruti Ltd. to enter the trade of fisheries has been received by the Government and question of granting permission does not arise.

Uniform Educational System

*801. SHRI SASANKASEKHAR SAN-YAL:

SHRI GUNANAND THAKUR:

SHRI SALIL KUMAR GANGULI:

SHRI SUHRID MULLICK
CHOUDHURY:

Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

ia) whether Government have formulated any scheme for a uniform educational in throughout the country;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (PROFESSOR S. NURUL HASAN): (a) to (c) A statement is laid on the Table of the House.

Statement

(a) to (c) As recommended by the Education Commission (1964—66) and accepted in the National Policy Resolution on Education (1968), the Central Advisory Board of Education at its 36th meeting held at New Delhi on September 18-19, 1972, decided to recommend to all State Governments to follow the uniform pattern of education. Relevant extract from the Resolution adopted by the Board is reproduced below: —

"The Board reiterates its earlier recommendation made in the 34th meeting that it is desirable to adopt a uniform pattern of education, vii. 10-f2 + 3, in all parts of the country....."

The Standing Committee of the Central Advisory Board of Education at its meeting held at New Delhi on June 13, 1973 recommended that a Central Scheme pro-